

Remittances made during the year 1965-66 on account of profits, dividends, interest payments etc. were as follows:

	(Rs. in crores)	
1. Current Profits	1 5	
2. Dividends	2.3	
3. Interest Payments	}	From private sector in India to private Sector in U.S.A. —negligible.
4. Principal repayments.		
5. Accumulated Profits	0 1	
6. Technician and other professional services	1.4	
7. Royalties	0.9	

India Security Press, Nasik

2601. Shri George Fernandes:

Shri J. H. Patel:

Shri S. M. Joshi:

Shri Madhu Limaye:

Shri Virendra Kumar Shah:

Will the Minister of Finance be pleased to state:

(a) the number of workmen employed in the India Security Press, Nasik;

(b) whether a large number of these workmen are termed as temporary and are not confirmed in service;

(c) whether any dispute exist between the management and workmen of the India Security Press that might disturb industrial peace; and

(d) what steps are contemplated to secure the co-operation of the employees in the working of the Press?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) 8722.

(b) 2384 posts of workmen are permanent and the question of converting such of the remaining temporary posts as may be required on a permanent basis into permanent ones is under consideration of Government.

(c) and (d). The staff of the Studio Section of the India Security Press has brought up certain issues which are now under investigation by the Regional Labour Commissioner, Bombay. The India Security Press Mazdoor Sangh, the recognised Union, have recently put forth certain demands such as review of scales of pay and reclassification of workmen, which are under active consideration of Government.

पटेल आयोग की सिफारिशों के अनुसार उत्तर प्रदेश में शुरू किये गये काम

2602. श्री नेगेश्वर: क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

(क) पटेल आयोग की सिफारिशों के अनुसार पूर्वी उत्तर प्रदेश के चार जिलों में शुरू किये गये कामों के बारे में अब तक, जिला वार, कितनी प्रगति हुई है; और

(ख) इन कार्यों के कब तक पूरा हो जाने की सम्भावना है ?

योजना, पैट्रोलियम और रसायन तथा सभाज कल्याण मंत्री (श्री अशोक मेहता): (क) और (ख). राज्य सरकार से निवेदन किया गया है कि वह अशिक्षित सूचना उपलब्ध करे। जैसे ही सूचना उपलब्ध होगी, सभापत्य पर प्रस्तुत कर दी जायेगी।

Income Tax Appeals in Calcutta High Court

2603. Shri B. S. Sharma:

Shri Onkar Lal Berwa:

Shri Sharda Nand:

Will the Minister of Finance be pleased to state:

(a) the number of appeals filed in the Calcutta High Court against the Income Tax Commissioner's decision during 1965-66 and 1966-67 where the amount in dispute is not more than Rs. 5,000; and